

(Filing under clause (ca) of sub-regulation (5) of Regulation 31 of the IBBI (Liquidation Process) Regulation, 2016

S.No	Name of Stakeholder	Address	Category	Amount of claims		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Remarks
				Submitted	Admitted				
1	Bank of India	D N Road, Fort, Mumbai 400101	Secured Creditors	1,08,31,39,907.00	1,08,31,39,907.00	N.A.	N.A.	N.A.	N.A.
2	Kundan Rice Mills Ltd	D-16-17 Central Market, Prashant Vihar Delhi - 110085	Unsecured Creditors	2,36,38,712.00	2,36,38,712.00	N.A.	N.A.	N.A.	N.A.